

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 210 of 2002

Jabalpur, this the 8th day of May 2003.

Hon'ble Mr. R.K. Upadhyaya - Administrative Member
Hon'ble Mr. J.K. Kaushik - Judicial Member

Durga Das Raja, S/o Sri Babulal Rajak
Aged about 33 years, Hindi Typist,
Office of Senior Suptd. Of Post Offices,
Saugor Cantt.

APPLICANT

(By Advocate- Shri S.K. Nagpal)

VERSUS

1. Union of India, Through: The Secretary
Department of Posts, Ministry of
Communications, Dak Bhawan,
New Delhi-110 001

2. Director General, Department of Posts,
Dak Bhawan, New Delhi.

3. Post Master General, MP Circle,
Bhopal-462 012

4. Senior Suptg. Of Posts Offices
Saugor Cantt.

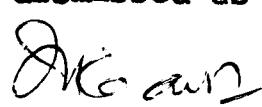
RESPONDENTS

(By Advocate - Shri K.N. Pethia)

ORDER (oral)

By R.K. Upadhyaya, Adminv. Member :-

By MA No. 489/2003, the respondents have stated that the relief claimed has already been allowed to the applicant. The learned counsel for the applicant agrees with the same. Therefore this original application has become infructuous. In this view of the matter, this OA is dismissed as infructuous.


(J.K. KAUSHIK)
JUDICIAL MEMBER


(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

गृहांकन सं दो/ला जातकप्त. दि.....

प्रतिविवरण विवरण विवरण

(1) रामेश विवरण विवरण विवरण SK Nayak, Ad.
(2) रामेश विवरण विवरण विवरण KN Patwa, Ad.
(3) रामेश विवरण विवरण विवरण
(4) रामेश विवरण विवरण विवरण

रामेश
क्रमांकन कराया गया

12/5/03

Issued
on 13/5/03
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